

Oct 326/92. (14)

So. DR Saha has
filed Memo of
Appearance on
behalf of Respondent.
However the Power
of So. Anil Saha
RC Counsel is on record.

It
SJSW

27/7/2000

Case not reached. Ady to
19/9/2000 for hearing.

804
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19-9-2000

Lawyers abstained from Judicial
work can adj to 1-11-2000.

804
Bee

31/11/2000

Hon'ble Mr. D. C. Verma - JM
Hon'ble Mr. A. K. Mishra - JM

Applicant in person sought adjournment
None for respondents
List for hearing on 06/12/2000

AKM
AM

AM

6-12-2000

No sitting of D-B. can
adj to 30-1-2001.

804
Bee

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